

Letter No.- NGT-629 /81-7-2023

From,

Devendra Singh Chauhan,
Under Secretary,
Environment, Forest and Climate Change,
Government of Uttar Pradesh.

To,

The Registrar
Hon'ble National Green Tribunal
Copernicus Marg, New Delhi.

**Environment, Forest and
Climate Change, Section-7**

Lucknow: Dated: 05 December, 2023

Subject:- Action Taken Report in Compliance of Hon'ble National
Green Tribunal order dated 30-11-2023 in OA No.- 773/2022 Rajesh
Pareek Vs State of Uttar Pradesh .

Sir,

In compliance of Hon'ble National Green Tribunal order dated
30-11-2023 in OA No.-773/2022 Rajesh Pareek Vs State of Uttar
Pradesh, the Action Taken Report on behalf of State of Uttar Pradesh
is being filed and annexed herewith.

It is requested that the said report may be presented before the
Hon'ble Tribunal for kind consideration.

Encl:- As above.

Yours' Sincerely,


(Devendra Singh Chauhan)
Under Secretary.

The Action Taken Report in the matter of O.A. No.- 773/2022 Rajesh Pareek Vs State of Uttar Pradesh dated 30.11.2023 passed by Hon'ble NGT

1. That Hon'ble NGT has passed an order dated 30.11.2023 in O.A. No.- 773/2022 Rajesh Pareek Vs State of Uttar Pradesh. The operative portion of the order is as under :-

"... 2. Hence, on 05.10.2023, the Tribunal had observed and directed as under:- "No action taken report on behalf of Chief Secretary, Uttar Pradesh has been filed. We also find that the direction contained in the paragraph 11 of the order dated 11.04.2023 has not been fully complied with till now. In the background of the aforesaid fact, we direct the Chief Secretary; UP to file the action taken report in pursuance to the directions contained in the paragraphs 11 of the order dated 11.04.2023. Let the said report be filed within six weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. CPCB is also directed to conclude the study and place the complete report before 30.11.2023."

5. In order to avoid any technical objection in the matter, we direct issuance of fresh notice to Chief Secretary, State of UP and also further direct that the order passed by the Tribunal earlier in the matter be complied with within one week. Let Notice be also served upon the Commissioner, Municipal Corporation Mathura-Vrindavan.

6. List this matter on 07.12.2023 along with O.A. No. 840/2022."

2. In compliance to the Hon'ble NGT direction, a meeting under the Chairmanship of Chief Secretary, Government of Uttar Pradesh was held on 02.12.2023 to discuss the issues related to pollution of river Yamuna in Mathura in hybrid mode with the officials of Departments of Environment, Forest & Climate Change, Urban Development, Namami Gange & Rural Water Supply, UP Jal Nigam (Urban & Rural), Nagar Nigam Mathura-Vrindavan & UP Pollution Control Board.
3. That during the meeting, Special Secretary, Namami Gange & Rural Water Supply Department has informed that total 36 drains are identified carrying 110 MLD sewage in Mathura-Vrindavan Nagar Nigam area. Out of these 36 drains, 30 drains are tapped, 01 drain is partially tapped and 05 drains are



untapped. All 30 tapped drains are linked with 07 sewage treatment plants having cumulative treatment capacity of 82.06 MLD.

As per the report of UP Pollution Control Board (UPPCB) of October, 2023, out of these 07 STPs, 06 STPs have installed chlorination unit for the removal of faecal coliform and is achieving the norms as stipulated by Ministry of Environment, Forest & Climate Change (MoEF&CC) vide its notification dated 13-10-2017. The remaining 01 STP established at Trans Yamuna-Govardhan, Vrindavan is not achieving the standards for faecal coliform set by the notification dated 13-10-2017 of Ministry of Environment Forest & Climate Change (MoEF&CC). It was further informed by Municipal Commissioner, Mathura that the project for establishment of chlorination unit in this STP has been sent to Urban Development Department for sanction. The Chief Secretary, GoUP has directed the Urban Department Department to sanction of the said project immediately and ensure the establishment of chlorination unit in this STP in time bound manner. The monitoring reports of STPs in Mathura of UPPCB of month October, 2023 are enclosed as **Annexure-I** with this Action Taken Report.

4. The sewage of 05 untapped & 01 partially tapped drain are presently treated in-situ by Bio-remediation process and the project for tapping these 06 drains and linking it with sewage treatment plant is under progress. The Officers from the UP Jal Nigam present in the meeting informed that the Letter of Acceptance (LOA) has been issued to the agency selected by tender process for the establishment of the proposed 60 MLD STP near Gokul Barrage on Irrigation Department land for the treatment of 03 untapped drains (Aurangabad upstream, Aurangabad downstream & Kala Patthar) and 01 partially tapped drain (Ambakhar drain). It was further informed that the tendering process has been initiated for the establishment of sewage treatment plant of treatment capacity 13 MLD for remaining 02 drains (Chaitanya Vihar-Sunrakh-I & II) at Gau Samadhi/Sadhu Samadhi Site near Sunrakh



village. The process of establishment of these 02 STPs will be completed by May, 2026. The Chief Secretary, GoUP has directed the concerned officers get the works related to these 02 STPs completed under the stipulated timelines and also directed concerned Additional Chief Secretary/Principal Secretary to decide the intermediate milestones for the progress of the work and review the progress from time to time and inform him accordingly.

5. The officials from UP Jal Nigam (Rural) has informed that at present 08 MLD treated effluent from Mathura Trans Yamuna Sewage Treatment Plant-I & II (treatment capacity-30.5 MLD) is being used for the different process in Indian Oil Corporation Limited (Mathura Refinery), Mathura and 12 MLD treated effluent is being used in irrigation process. The Chief Secretary, GoUP has directed Principal Secretary, Urban Development Department, GoUP should prepare and implement a time-bound action plan for maximum utilization of treated effluent of Sewage Treatment Plant established in Mathura-Vrindavan area after discussion with the officials of Indian Oil Corporation Limited (Mathura Refinery), Mathura, UP State Industrial Development Authority (UPSIDA) and representatives of different industrial units.

The minutes of the meeting held under the Chairmanship of Chief Secretary, Government of Uttar Pradesh dated 02.12.2023 is enclosed as **Annexure-II** with this Action Taken Report.

6. That it is submitted that the Common Effluent Treatment Plant (CETP) of 6.25 MLD which treats the effluent from the textile industries in Mathura has been upgraded with the funds received from National Mission for Clean Ganga (NMCG) and is operational after upgradation. That as per the report of UP Pollution Control Board of October, 2023, the CETP is complying with the environmental norms as stipulated by MoEF&CC. The CETP monitoring reports of UPPCB is enclosed as **Annexure-III** with this Action Taken Report.



7. That it is requested that the Action Taken Report may be presented before Hon'ble Tribunal for consideration.


(Devendra Singh Chauhan) 05/12/2023

Under Secretary,
Env., Forest & Climate Change Department,
Government of UP.



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board
भवन सं०-६५ ए, बल्देव पुरी, महोली रोड, मथुरा
STATUS OF S.T.P.'S AT DISTT.-MATHURA

Annexure-I

S. NO.	Name & Address Of S.T.P.	Capacity (MLD)	Date of Sample Collection	Colour	pH	BOD	COD	T.S.	D.S.	S.S.	Total Coliform	Faecal Coliform
1	S.T.P. (08 MLD) Inlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	03.10.2023	Turbid	8.1	175.0	368.0	1768.0	1496.0	272.0	210000.0	31000.0
2	S.T.P. (08 MLD) Outlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	03.10.2023	Slightly Turbid	7.9	26.0	144.0	1382.0	1310.0	72.0	2700.0	930.0
3	S.T.P. (30 & 6.8 MLD) Inlet, SBR, Masani, Mathura.	30 & 6.8	03.10.2023	Slightly Blackish	8.1	190.0	464.0	1777.0	1385.0	392.0	220000.0	33000.0
4	STP 6.8 MLD (Oxidation pond) Outlet, Masani, Mathura.	6.8	03.10.2023	Slightly Turbid	7.8	26.0	184.0	1550.0	1460.0	90.0	2700.0	930.0
5	S.T.P. (30 MLD) Outlet, SBR, Masani, Mathura.	30.0	03.10.2023	C.Less	7.7	26.0	152.0	1270.0	1208.0	62.0	2600.0	920.0
6	04 MLD STP Inlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	03.10.2023	Greyish	8.0	160.0	320.0	1794.0	1492.0	302.0	130000.0	27000.0
7	04 MLD STP Outlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	03.10.2023	Turbid	7.8	23.0	208.0	1462.0	1410.0	52.0	3200.0	920.0
8	STP 14.5 MLD (Oxidation pond) Inlet, Trans Yamuna, Mathura.	14.5	03.10.2023	Blackish	8.2	205.0	384.0	1866.0	1450.0	416.0	210000.0	38000.0
9	STP 14.5 MLD (Oxidation pond) Outlet, Trans Yamuna, Mathura.	14.5	03.10.2023	Turbid	7.8	24.0	184.0	1574.0	1502.0	72.0	2400.0	820.0
10	S.T.P.(16 MLD) Inlet, UASB, Trans Yamuna, Mathura.	16.0	03.10.2023	Greyish	8.3	180.0	400.0	1822.0	1460.0	362.0	170000.0	27000.0
11	S.T.P.(16 MLD) Outlet, UASB, Trans Yamuna, Mathura.	16.0	03.10.2023	Slightly Turbid	7.9	23.0	160.0	1446.0	1390.0	56.0	2400.0	830.0
12	S.T.P. (2.76 MLD) Inlet, (Oxidation Pond) Near, Udav Kund, Goverdhan, Mathura.	2.76	04.10.2023	Greyish	8.2	165.0	304.0	1768.0	1416.0	352.0	210000.0	32000.0
13	S.T.P. (2.76 MLD) Outlet, (Oxidation Pond) Near, Udav Kund, Goverdhan, Mathura.	2.76	04.10.2023	Slightly Turbid	7.9	26.0	192.0	1262.0	1180.0	82.0	49000.0	22000.0

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Regional Officer



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board
भवन सं०-६५ ए, बल्देव पुरी, महोली रोड, मथुरा
STATUS OF S.T.P.'S AT DISTT.-MATHURA

S. NO.	Name & Address Of S.T.P.	Capacity (MLD)	Date of Sample Collection	Colour	pH	BOD	COD	S.S.	Total Coliform	Faecal Coliform
1	S.T.P. (08 MLD) Inlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	17.10.2023	Turbid	8.3	165.0	352.0	263.0	170000.0	27000.0
2	S.T.P. (08 MLD) Outlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	17.10.2023	Slightly Turbid	7.9	25.0	136.0	79.0	2600.0	910.0
3	S.T.P. (30 & 6.8 MLD) Inlet, SBR, Masani, Mathura.	30 & 6.8	17.10.2023	Slightly Blackish	8.2	160.0	368.0	324.0	130000.0	27000.0
4	STP 6.8 MLD (Oxidation pond) Outlet, Masani, Mathura.	6.8	17.10.2023	Slightly Turbid	8.1	25.0	184.0	86.0	3100.0	910.0
5	S.T.P. (30 MLD) Outlet, SBR, Masani, Mathura.	30.0	17.10.2023	C.Less	8.0	23.0	128.0	40.0	2100.0	820.0
6	04 MLD STP Inlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	17.10.2023	Greyish	8.4	155.0	296.0	292.0	120000.0	26000.0
7	04 MLD STP Outlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	17.10.2023	Turbid	8.2	24.0	216.0	58.0	3200.0	920.0
8	STP 14.5 MLD (Oxidation pond) Inlet, Trans Yamuna, Mathura.	14.5	17.10.2023	Greyish	8.3	195.0	384.0	373.0	110000.0	22000.0
9	STP 14.5 MLD (Oxidation pond) Outlet, Trans Yamuna, Mathura.	14.5	17.10.2023	Slightly Turbid	8.1	27.0	224.0	91.0	3300.0	930.0
10	S.T.P.(16 MLD) Inlet, UASB, Trans Yamuna, Mathura.	16.0	17.10.2023	Turbid	8.4	190.0	368.0	312.0	94000.0	26000.0
11	S.T.P.(16 MLD) Outlet, UASB, Trans Yamuna, Mathura.	16.0	17.10.2023	Slightly Turbid	7.6	25.0	208.0	82.0	2700.0	930.0
12	S.T.P. (2.76 MLD) Inlet, (Oxidation Pond) Near, Udav Kund, Goverdhan, Mathura.	2.76	17.10.2023	Turbid	8.6	160.0	288.0	326.0	170000.0	27000.0
13	S.T.P. (2.76 MLD) Outlet, (Oxidation Pond) Near, Udav Kund, Goverdhan, Mathura.	2.76	17.10.2023	Slightly Turbid	7.7	24.0	184.0	91.0	43000.0	17000.0

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(Analysed By)

Shruti
27/10/23
(S.A)

27/10/23
(A.S.O)

Regional Officer



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियन्त्रण बोर्ड
Regional Office, U.P. Pollution Control Board
भवन सं०-६५ ए, बल्देव पुरी, महोली रोड, मथुरा
STATUS OF S.T.P.'S AT DISTT.-MATHURA

S. NO.	Name & Address Of S.T.P.	Capacity (MLD)	Date of Sample Collection	Colour	pH	BOD	COD	S.S.	Total Coliform	Faecal Coliform
			25.10.2023	Turbid	8.1	155.0	320.0	252.0	140000.0	23000.0
1	S.T.P. (08 MLD) Inlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	25.10.2023	Turbid	8.1	155.0	320.0	252.0	140000.0	23000.0
2	S.T.P. (08 MLD) Outlet, UASB , Near 100 Bed Hospital, Vrindavan, Mathura.	8.0	25.10.2023	Slightly Turbid	7.8	24.0	128.0	72.0	2500.0	910.0
3	S.T.P. (30 & 6.8 MLD)Inlet, SBR, Masani, Mathura.	30 & 6.8	25.10.2023	Slightly Blackish	8.0	145.0	336.0	310.0	120000.0	26000.0
4	STP 6.8 MLD (Oxidation pond) Outlet, Masani, Mathura.	6.8	25.10.2023	Slightly Turbid	8.2	24.0	168.0	72.0	2700.0	930.0
5	S.T.P. (30 MLD)Outlet, SBR, Masani, Mathura.	30.0	25.10.2023	C.Less	7.8	26.0	144.0	44.0	2700.0	830.0
6	04 MLD STP Inlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	25.10.2023	Greyish	8.3	145.0	288.0	278.0	110000.0	22000.0
7	04 MLD STP Outlet (Oxidation pond), Near Pagal Baba Mandir, Mathura.	4.0	25.10.2023	Turbid	8.1	23.0	200.0	54.0	3100.0	810.0
8	STP 14.5 MLD (Oxidation pond) Inlet, Trans Yamuna, Mathura.	14.5	25.10.2023	Blackish	8.0	200.0	416.0	387.0	210000.0	38000.0
9	STP 14.5 MLD (Oxidation pond) Outlet, Trans Yamuna, Mathura.	14.5	25.10.2023	Turbid	7.9	25.0	184.0	76.0	2600.0	910.0
10	S.T.P.(16 MLD) Inlet, UASB, Trans Yamuna, Mathura.	16.0	25.10.2023	Greyish	8.3	195.0	400.0	332.0	170000.0	27000.0
11	S.T.P.(16 MLD) Outlet, UASB, Trans Yamuna, Mathura.	16.0	25.10.2023	Slightly Turbid	7.7	24.0	192.0	68.0	2400.0	830.0
12	S.T.P. (2.76 MLD) Inlet, (Oxidation Pond) Near, Udav Kund. Goverdhan, Mathura.	2.76	25.10.2023	Greyish	8.4	175.0	336.0	342.0	220000.0	34000.0
13	S.T.P. (2.76 MLD) Outlet, (Oxidation Pond) Near, Udav Kund. Goverdhan, Mathura.	2.76	25.10.2023	Turbid	7.9	27.0	208.0	88.0	58000.0	23000.0

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(Analysed By)

31/10/23
(S.A)

31/10/23
(A.S.O)

Regional Officer

माननीय एन0जी0टी0, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-773/2022 राजेश पारीक बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 11.04.2023 के अनुपालन के संबंध में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 02.12.2023 को सम्पन्न समीक्षा बैठक का कार्यवृत्त।

माननीय एन0जी0टी0, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-773/2022 राजेश पारीक बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 11.04.2023 के अनुपालन हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 02.12.2023 को मध्याह्न 12:00 बजे लोक भवन स्थित सभाकक्ष में हाईब्रिड मोड में बैठक आयोजित की गयी, जिसमें निम्नलिखित अधिकारीगण द्वारा प्रतिभाग किया गया:-

- 1- श्री मनोज सिंह, अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
- 2- श्री आशीष तिवारी, सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
- 3- श्री प्रवीण मिश्र, विशेष सचिव, नमामि गंगे विभाग, उ0प्र0 शासन।
- 4- श्री अमित कुमार सिंह, विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन।
- 5- श्री राकेश कुमार मिश्रा, प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय)।
- 6- श्री संदीप कुमार, मुख्य अभियन्ता, उ0प्र0 जल निगम (ग्रामीण)।
- 7- श्री कल्याण बनर्जी, संयुक्त सचिव, नगर विकास विभाग, उ0प्र0 शासन।
- 8- श्री प्रदीप शर्मा, मुख्य पर्यावरण अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 9- श्री शशांक चौधरी, नगर आयुक्त, नगर निगम, मथुरा-वृन्दावन (वी0सी0 के माध्यम से)।
- 10- श्री आर0वी0 सिंह, क्षेत्रीय अधिकारी(प्र0), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा (वी0सी0 के माध्यम से)।

बैठक में सर्वप्रथम सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा माननीय एन0जी0टी0, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-773/2022 राजेश पारीक बनाम उ0प्र0 राज्य, जो कि मथुरा-वृन्दावन में यमुना नदी में अशुद्धिकृत सीवेज के निस्तारण के संबंध में है, में पारित आदेश दिनांक 11.04.2023 तथा विभिन्न संबंधित विभागों से प्राप्त सूचना के आधार पर संकलित सूचना से अवगत कराया गया।

मुख्य सचिव, उ0प्र0 शासन के द्वारा संकलित सूचना की विस्तृत समीक्षा की गई तथा निम्नवत् मत स्थिर किया गया :

1- मथुरा-वृन्दावन नगर निगम में चिन्हित 36 नालों में 110 एम0एल0डी0 सीवेज निस्तारित होता है। उक्त 36 नालों में से 30 नालें टैप किये जा चुके हैं एवं 01 नाला आंशिक रूप से टैप किया गया है तथा शेष 05 नाले अनटैप्ड हैं। इस संबंध में विशेष सचिव, नमामि गंगे विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि समस्त 30 टैप्ड नालों के उत्प्रवाह को कुल 82.06 एम0एल0डी0 क्षमता के 07 सीवेज ट्रीटमेन्ट प्लान्ट से लिंक किया जा चुका है तथा 05 अनटैप्ड नालों और 01 आंशिक टैप्ड नाले में जल प्रदूषण नियंत्रण हेतु बायो रेमेडिएशन किया जा रहा है। उक्त शेष 06 नालों को टैप्ड कर सीवेज ट्रीटमेन्ट प्लान्ट से सम्बद्ध किये जाने की योजना का कार्य गतिमान है।

अग्रेतर जल निगम (ग्रामीण) के प्रतिनिधि द्वारा अवगत कराया गया कि मथुरा नगर में शेष 03 नग अनटैप्ड नाले यथा-औरंगाबाद अपस्ट्रीम, औरंगाबाद डाउनस्ट्रीम व काला पत्थर एवं 01 नग आंशिक टैप्ड नाला अम्बाखार के सीवेज के शोधन हेतु गोकुल बैराज स्थित सिंचाई विभाग की भूमि पर 60 एम0एल0डी0 एस0टी0पी0 निर्माण एवं तत्संबंधी कार्य की निविदा प्रक्रिया पूर्ण कर फर्म को LOA निर्गत किया जा चुका है। वृन्दावन नगर में शेष 02 नग नाले चैतन्य विहार (सुनरख)-I एवं II एवं कालीदह आई0पी0एस0 के सीवेज के शोधन हेतु गौ समाधि/साधू समाधि

स्थल सुनरख ग्राम के समीप पर 13 एम0एल0डी0 एस0टी0पी0 निर्माण एवं तत्संबंधी कार्य की निविदा प्रक्रिया प्रगति पर है। उक्त दोनो एस0टी0पी0 माह मई, 2026 तक पूर्ण किया जाना लक्षित है। इस संबंध में बैठक में यह मत स्थिर किया गया कि उक्त दोनो सीवेज ट्रीटमेंट प्लान्ट्स की स्थापना का कार्य समयबद्ध रूप से पूर्ण किया जाय तथा कार्य से संबंधित इण्टरमीडिएट माइल्ड स्टोन तय कर चरणबद्ध प्रगति की समय \leq पर समीक्षा अपर मुख्य सचिव/प्रमुख सचिव स्तर पर करते हुए प्रगति से अवगत कराया जाये।

(कार्यवाही—नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग)

2— मथुरा-वृन्दावन नगर निगम में स्थापित 07 सीवेज ट्रीटमेंट प्लान्ट की कुल शोधन क्षमता 82.06 एम0एल0डी0 है तथा वर्तमान में 80.51 एम0एल0डी0 शोधन क्षमता का प्रयोग किया जा रहा है। मथुरा में स्थित 04 सीवेज ट्रीटमेंट प्लान्ट क्रमशः मसानी क्षमता-6.8 एम0एल0डी0, ट्रांस यमुना क्षमता-16 एम0एल0डी0, ट्रांस यमुना-2 क्षमता-14.5 एम0एल0डी0 एवं मसानी क्षमता-30 एम0एल0डी0 तथा वृन्दावन में स्थित 02 सीवेज ट्रीटमेंट प्लान्ट क्रमशः पागल बाबा मंदिर क्षमता-4 एम0एल0डी0 एवं मॉठ रोड क्षमता-8 एम0एल0डी0 में फीकल कालीफार्म के रिमूवल हेतु क्लोरिनेशन इकाई कार्यरत हैं तथा शुद्धिकृत उत्प्रावह में विभिन्न परिचालक पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना दिनांक 13.10.2017 के द्वारा निर्धारित मानकों को प्राप्त कर रहे हैं। इस संबंध में बैठक में यह मत स्थिर किया गया कि उक्त समस्त 06 सीवेज ट्रीटमेंट प्लान्ट का संचालन सुचारू रूप से किया जाना सुनिश्चित करें।

(कार्यवाही—उ0प्र0 जल निगम (नगरीय एवं ग्रामीण))

3— वृन्दावन ट्रांस यमुना गोवर्धन स्थित क्षमता-2.76 एम0एल0डी0 के सीवेज ट्रीटमेंट प्लान्ट पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना दिनांक 13.10.2017 के द्वारा निर्धारित फीकल कालीफार्म के मानकों को प्राप्त नहीं कर रहा है। इस संबंध में नगर आयुक्त, मथुरा-वृन्दावन द्वारा अवगत कराया गया कि उक्त शुद्धिकरण व्यवस्था के सुदृढीकरण हेतु क्लोरिनेशन यूनिट की स्थापना का प्रस्ताव नगर विकास विभाग को प्रेषित कर दिया गया है तथा प्रकरण वर्तमान में नगर विकास में लम्बित है। इस संबंध में बैठक में यह मत स्थिर किया गया कि नगर विकास विभाग द्वारा तत्काल उक्त प्रस्ताव के अनुमोदन की कार्यवाही पूर्ण कर शीघ्र क्लोरिनेशन इकाई की स्थापना का कार्य समयबद्ध रूप से सुनिश्चित कराये।

(कार्यवाही—नगर विकास विभाग)

4— उ0प्र0 जल निगम (ग्रामीण) के प्रतिनिधि द्वारा अवगत कराया गया कि वर्तमान में इण्डियन आयल रिफाइनरी, मथुरा द्वारा मथुरा स्थित ट्रांस यमुना सीवेज ट्रीटमेंट प्लान्ट-1 एवं 11 (कुल क्षमता 30.5 एम0एल0डी0) द्वारा शुद्धिकृत 8 एम0एल0डी0 उत्प्रावह का प्रयोग औद्योगिक प्रक्रियाओं में किया जा रहा है। उक्त के अतिरिक्त वर्तमान में 12 एम0एल0डी0 शुद्धिकृत उत्प्रावह का प्रयोग सिंचाई हेतु किया जाता है।

इस संबंध में बैठक में यह मत स्थिर किया गया कि प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन द्वारा इण्डियन ऑयल कारपोरेशन लिमिटेड (मथुरा रिफाइनरी), मथुरा के अधिकारियों एवं यूपीसीडा के अधिकारियों तथा जनपद-मथुरा में स्थित अन्य औद्योगिक प्रतिष्ठानों के प्रतिनिधियों के साथ विचार-विमर्श कर सीवेज ट्रीटमेंट प्लान्ट द्वारा शुद्धिकृत उत्प्रावह के अधिकतम प्रयोग के संबंध में कार्ययोजना तैयार कर क्रियान्वित करायी जाये।

(कार्यवाही—नगर विकास विभाग/यूपीसीडा/इण्डियन ऑयल कारपोरेशन लिमिटेड (मथुरा रिफाइनरी) मथुरा/जिलाधिकारी, सदस्य सचिव, यू0पी0पी0सी0बी0)

अन्त में सभी उपस्थित अधिकारीगण को धन्यवाद व्यक्त करते हुये बैठक समाप्त की गयी।

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सिंह

Date: 05-12-2023 13:26:08

(मनोज सिंह)

Reason: Approved

अपर मुख्य सचिव

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
संख्या-एन0जी0टी0-623/81-7-2023
लखनऊ : दिनांक : 05 दिसम्बर, 2023

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, भारत सरकार।
- 2- प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति, उ0प्र0 शासन।
- 3- प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण/नगरीय), लखनऊ।
- 4- नगर आयुक्त, नगर निगम, मथुरा-वृन्दावन।
- 5- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 6- कार्यकारी निदेशक, इण्डियन ऑयल कारपोरेशन लि0 (मथुरा रिफाइनरी), मथुरा।
- 7- सदस्य सचिव, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8- जिलाधिकारी, मथुरा।
- 9- गार्ड फाइल।

आज्ञा से,

(मनोज सिंह)

अपर मुख्य सचिव



REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD
 65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WASTE WATER LABORATORY

Ref No: 23059671/Mathura/2023

Date:16/10/2023

- 1- Name of Industry: CETP Site-A
- 2- Address of Industry: Site-A industrial Area
- 3- District: Mathura
- 4- Description about sampling point: Out let of CETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Jitendra Kumar FA & - -
- 7- Colour and Odour: Colour less Not specific
- 8- Quantity and Packing: 2 liter
- 9- Date of Sample Collection: 04/10/2023
- 10- Analysis Indented by: RO Mathura
- 11- Date of sample receipt in Lab: 04/10/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.9		02-12
Oil_Grease	mg/l	4.0		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	61		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	2811		10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	2872		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	24		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	136		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source:
www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
 [Harsh Verma (JRF)]

Authorized by

Dr R V Singh (ASO)

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Regional Officer

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.



**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WASTE WATER LABORATORY

Ref No: 23131276/Mathura/2023

Date:26/10/2023

- 1- Name of Industry: CETP Site-A
- 2- Address of Industry: Site-A industrial Area
- 3- District: Mathura
- 4- Description about sampling point: OUTLET OF CETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rajendra Kumar FA & -----
- 7- Colour and Odour: Colourless Orderless
- 8- Quantity and Packing: 2litre
- 9- Date of Sample Collection: 10/10/2023
- 10- Analysis Indented by: RO Mathura
- 11- Date of sample receipt in Lab: 11/10/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.9		02-12
Oil_Grease	mg/l	4.8		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	72		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 OC	mg/l	2642		10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 OC	mg/l	2714		10- 50000 mg/l
BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio	mg/l	27		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	152		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Harsh Verma (JRF)]

Authorized by
Dr R V Singh (ASO)

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Regional Officer

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**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WASTE WATER LABORATORY

Ref No: 23293135/Mathura/2023

Date:02/11/2023

- 1- Name of Industry: CETP Site-A
- 2- Address of Industry: Site-A industrial Area
- 3- District: Mathura
- 4- Description about sampling point: Out let of CETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Jitendra Kumar FA & - -
- 7- Colour and Odour: Colour less Order less
- 8- Quantity and Packing: 2 liter
- 9- Date of Sample Collection: 25/10/2023
- 10- Analysis Indented by: RO Mathura
- 11- Date of sample receipt in Lab: 26/10/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.8		02-12
Oil_Grease	mg/l	6.8		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	88		10-20000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	27		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	240		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Harsh Verma (JRF)]

Authorized by
Dr R V Singh (ASO)

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Regional Officer

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

1	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
		a	b	c	d
1	Color and Odor	All efforts should be made to remove colour and unpleasant odour as far as practicable			
2	Suspended Solids mg/l, Max	100	600	200	(a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent.
3	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	-	-	(a) Floatable solids, max. 3 mm
4	2(***)	*	*	*	*
5	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6	Temperature	Shall not exceed 5°C above receiving water temperature	-	-	Shall not exceed 5°C above receiving water temperature
7	Oil and Grease Mg/l Max.	10	20	10	20
8	Total residual chlorine mg/l Max	1	-	-	1
9	Ammonical Nitrogen(as N), mg/l Max	50	50	-	50
10	Total Kjeldahl Nitrogen(as NH ₃) mg/l,Max	100	-	-	100
11	Free ammonia (as NH ₃)mg/l, Max	5	-	-	5
12	Biochemical Oxygen Demand [3 days at 27°C] mg/l, Max	30	350	100	100
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
14	Arsenic(as As), mg/l, max	0.2	0.2	0.2	0.2
15	Mercury(as Hg), mg/l, max	0.01	0.01	-	0.01
16	Lead (as Pb), mg/l, max	0.1	1	-	2
17	Cadmium (as Cd), mg/l, max	2	1	-	2
18	Hexavalentchromium (as Cr+6), mg/l, max	0.1	2	-	1
19	Total chromium (as Cr)mg/l, max	0.1	2	-	1
20	Copper(as Cu), mg/l, max	3	3	-	3
21	Zinc(as Zn), mg/l, max	5	15	-	5
22	Selenium (as Se) mg/l, max	0.05	0.05	-	0.05
23	Nickel (as Ni) mg/l, max	3	3	-	5
24	2(***)	*	*	*	*
25	2(***)	*	*	*	*
26	2(***)	*	*	*	*
27	Cyanide (as CN), mg/l, max	0.2	2	0.2	0.2
28	2(***)				
29	Fluoride (as F) mg/l, max	2	15	-	15
30	Dissolved Phosphates (as P), mg/l, max	5	-	0	-
31	2 (***)	*	*	*	*
32	Sulphide (as S), mg/l, max	2	-	-	5
33	Phenolic Compounds (as C ₆ H ₅ OH) mg/l, max	1	5	-	5
34	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁸ 10 ⁻⁷	10 ⁻⁷ 10 ⁻⁶
35	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁸ 10 ⁻⁷	10 ⁻⁷ 10 ⁻⁶
35	Bio-assay test	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent

36	Manganese (as Mn)	2 mg/l	2 mg/l	-	2 mg/l
37	Iron (as Fe)	3 mg/l	3 mg/l	-	3 mg/l
38	Vanadium (as V)	0.2 mg/l	0.2 mg/l	-	0.2 mg/l
39	Nitrate Nitrogen	10 mg/l	-	-	20 mg/l
40	2 (***)	*	*	*	*

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.
2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.
3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurred.
4. Besides these standards, refer EPA standards for specific industry Source (1):
<https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=>
 (2) cpcb.nic.in/Industry_Specific_Standards.php